HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay Bench at Aurangabad** that on **Friday, 19th January 2024** :

I

The reconstituted Division Bench comprising of the **Hon'ble Shri. Justice R. G. Avachat** and **Hon'ble Shri. Justice R. M. Joshi** will take up the extant judicial assignment of the Division Bench headed by the **Hon'ble Shri. Justice R. G. Avachat.**

II

The urgent mentioning and placing of matters pertaining to the Single Bench presided over by the **Hon'ble Shri. Justice R. M. Joshi** will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice S. A. Deshmukh**.

High Court, Appellate Side, Bombay.)
Date : 16th January 2024)

By Order,

Sd/-
(H. M. Bhosale)
Registrar (Judl-I)